

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:  
HYDERABAD

O.A.No.906 OF 1999.

DATE OF ORDER:18-6-1999

BETWEEN:

Syed Riaz.

....Applicant

a n d

1. Divisional Railway Manager,  
South Central Railway, Vijayawada.
2. Senior Divisional Operating Manager,  
South Central Railway, Vijayawada.
3. General Manager, South Central Railway,  
Rail Nilayam, Secunderabad.

.....Respondents

COUNSEL FOR THE APPLICANT :: Mr.G.V.Subba Rao

COUNSEL FOR THE RESPONDENTS : Mr.N.R.Devaraj

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A) )

Heard Mr.G.V.Subba Rao, learned Counsel for  
the Applicant and Mr.N.R.Devaraj, learned Standing  
Counsel for the Respondents.



.....2




2. The applicant was reinstated into service in view of his success in his appeal against criminal charge in the Court of Law, vide memorandum No.ACRM/BZA.Lr.No.8/P.94/VI/92/26, dated:20-6-1995. The applicant submits that the period he was away from duty is to be treated as duty. He has submitted a representation dated:12-3-1998, (Annexure.IV, page.10 to the DA). That representation is yet to be disposed of.

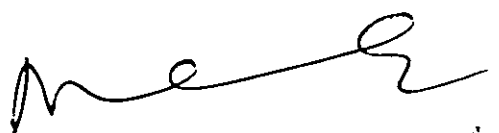
3. This DA is filed praying for a direction to the respondents to treat the period of his absence as duty.

4. The Disciplinary Authority who reinstated the applicant into service should dispose of his representation in accordance with the law.

5. The DA is disposed of at the admission stage itself. No costs.

Registry to send a copy of the DA to R-1 along with a copy of this Order.

  
 ( B.S.JAI PARAMESHWAR )  
 MEMBER (JUDL)  
 18/6/99

  
 ( R.RANGARAJAN )  
 MEMBER (ADMN)

DATED: this the 18th day of June, 1999

-----  
 Dictated to steno in the Open Court

*Handwritten note:*  
 Anshu  
 18/6/99

IST AND IIND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :  
MEMBER (J)

ORDER: 18/6/99

ORDER / JUDGEMENT

MA. / RA. / CP NO.

DA. No. 906/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITH

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

केन्द्रीय प्रशासनिक अपील निकाय  
Central Administrative Tribunal  
प्रेषण / DESPATCH  
- 9 JUL 1999  
HYDERABAD BENCH

*Handwritten signature*

*Handwritten initials*

COPY TO:-

- 1. HON'BLE
- 2. HHRP M(A)
- 3. HBSJP M(J)
- 4. D.R. (A)
- 5. SPARE

*Handwritten marks*